National Company Law Tribunal

Allahabad Bench

CPNO. 171/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.01.2018**

NAME OF THE COMPANY:

Mr. Dehok Kumar Mehra

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S

| Sl. NO. | <u>Name</u> <u>D</u> | esignation | Representation | Signature |
|-----------|----------------------|------------|----------------|----------------|
| <u>1.</u> | ADMITMOD | no PG | Petra | Accordentedor. |
| <u>2.</u> | GOPESH SAMY | PCS | Respondery | Thesh of |
| 5. | This Next25 | In: Ad | Wh For C. B. ? | |

CP No. 171/ALD/2017

Sri Adesh Tandon, PCS for the petitioner. Sri Gopesh Sahu for the Respondent Company. Srinath Tiwari, Central Bank of India.

The counsel appearing for the respondent seeks time to file reply to the main company petition to counter the interim relief being sought for. The time is granted. Reply to be filed by two weeks.

Meanwhile, the petitioner counsel instructed to provide a spare copy to the PCS.

The matter to be listed on 12th February, 2018.

Date: 23/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)